

Production of special steel in Durgapur Alloy Steel Plant

6098. SHRI KRISHNA CHANDRA HALDER: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the quality and quantity of special steel production in Durgapur Mishra Ispat Limited have deteriorated for poor quality refractory materials and A/c furnace electrodes; and

(b) if so, steps Government have taken to improve those?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) No, Sir.

(b) Does not arise.

Steel Plants Employing Contractors

6099. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that vested interests have developed in Steel Plants in employing contractors;

(b) whether Government propose to scrutinise every contract awarded at the plant level; and

(c) whether Government propose to enquire in depth in handling loading and unloading contracts awarded in plants and find out whether there has been any duplication of jobs?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) to (c). The information is being collected and will be laid on the Table of the House.

House Jobs to Doctors

6100. SHRI OM PRAKASH TYAGI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether he is aware that a large number of Delhi students who

passed their M.B.B.S. Examination from LLRM College, Meerut in 1976 and completed their one-year rotational internship on their own expense in Delhi are not getting any House job in any of the Hospitals in the Capital;

(b) whether any guidelines have been laid down by Government for these Delhi students of LLRM College Meerut being provided temporary House Jobs for 6 months or one year; if so, what and if not, why not; and

(c) the steps which Government propose to take to save those young Doctors from ruination by getting them House jobs in Delhi?

THE MINISTER FOR HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) The Government have received certain representations from students who passed their M.B.B.S. Examination from LLRM College, Meerut regarding House job facilities in Delhi Hospitals.

(b) and (c). In so far as Central Institutions/Hospitals are concerned, House Surgeons (1st year Junior Residents) are appointed on the basis of recommendation of Selection Committees constituted by the concerned Institution/Hospital. Preference in such appointment is given to the graduates of the same Institution over the outside candidates. No guidelines have been laid down by the Government barring the admission of the students of LLRM College, Meerut in the Delhi Hospitals.

Telephone Exchange and Micro wave station at Tura Meghalaya

6101. SHRI P. A. SANGMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the Telephone Exchange at Tura in Meghalaya is in a miserable state of affairs both from the point of view of management and absence of mini-

mum modern equipments and thereby causing much hardships to the subscribers and if so, the proposals to rectify the defects;

(b) whether there was an incident of assault of an employee of the said exchange by a responsible officer of State recently and if so, the reason thereof;

(c) whether Government would soon provide direct dialling system between Tura-Shillong and Tura-Gauhati; and

(d) whether there is any proposal to instal microwave station at Tura?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): (a) Telephone Exchange at Tura is working satisfactorily. The present exchange, which is a CB non-multiple type, 250 lines exchange is proposed to be automatized by installing a 300 lines MAX-II.

(b) Yes. One Jr Engineer was assaulted by a District Agricultural Officer Simsagiri, subscriber of Tura-134. The reason for this appears to be annoyance of the subscriber due to his not being able to talk to telephone No. 247, which was out of order due to storm.

(c) There is no proposal for providing direct dialing system immediately between Tura-Shillong and Tura-Gauhati.

(d) There is no proposal at present to install microwave equipment at Tura.

Facility of admission to Children of Detenus

6102. **SHRI RAMANAND TIWARI:** Will the Minister of **PARLIAMEN-TARY AFFAIRS AND LABOUR** be pleased to state:

(a) whether the attention of Government has been drawn to a news item appearing in the Hindustan

Times dated the 14th July, 1977 that Delhi Administration will give 5 per cent grace marks to students and children of those who were jailed or underground during emergency for admission in colleges and schools etc.;

(b) if so, whether the facility is given for admission to Polytechnics and Indian Technical training Institute; and

(c) whether the facility would also be extended in the matter of scholarship and employment?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): (a) Yes, Sir.

(b) Yes, Sir. The facility has been given to candidates seeking admission this year to Polytechnics and Industrial Institutes under Delhi Administration.

(c) No, Sir.

Review of Emergency cases by Independent Inquiry Committee

6103. **SHRI R. K. MHALGI:** Will the Minister of **COMMUNICATIONS** be pleased to state:

(a) whether the Posts and Telegraphs employees have demanded that the disciplinary cases initiated by the administration during the emergency and penalties imposed upon should be reviewed by Government through an independent enquiry committee; and

(b) what action Government have taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): (a) No, Sir.

(b) Does not arise.